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BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013/ 4258 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Judge, Designated Court
Cum Faculty Judicial Academy, Assam, Guwahati.

Dated Guwahati, the 18th July, 2018.

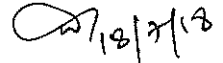
Sub:- **Casual Leave.**

Ref:- Your letter No. JDC/278/2018, dtd. 09.07.2018

Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 09.07.2018 has been granted/rejected.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

